

(b) whether Government has appointed consultants in consultations with the State Governments to draft policies for housing with special accent on affordable housing for the economically weaker sections, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) 'Land' and 'Colonisation' are State subjects, therefore, it is the responsibility of States to prepare their own housing policy according to their needs, local condition, geographical requirements etc.

(b) Government has appointed consultants for formulation of State Affordable Housing and Habitat Policy in consultations with the State Governments for Andhra Pradesh, Assam, Sikkim, Telangana and West Bengal.

Slum dwellers in the country

2472. SHRI SANJAY DATTATRAYA KAKADE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) The number of slum-dwellers, State-wise and top ten most populated slums in the country; and

(b) details of the programmes running in the country for rehabilitation of these slums, the details of the healthcare schemes focused on these slums?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) State-wise details of slum dwellers as per Census 2011, are given in the Statement (*See below*). The office of the Registrar General and Census Commissioner (RGI) has informed that the census data are collected Enumeration Block (EB)-wise and not slum area-wise. Hence, details of most populated slums are not available from census separately.

(b) 'Slum' is a State subject, accordingly the responsibility for rehabilitation of slums is with the State Governments/ULBs. However, Ministry of Housing and Urban Poverty Alleviation has been assisting State Governments to address the issue of rehabilitation of slums. Ministry is in the process of launching a comprehensive mission for "Housing for All" including slums in place of existing schemes.

In addition, Ministry of Health and Family Welfare is implementing National Urban Health Mission (NUHM), a sub-mission under National Health Mission (NHM) to address the health care needs of the urban poor including slum dwellers.

Statement*State-wise slum population in India as per Census-2011*

State/UTs	Slum Population@	Slum Population (In million)
1	2	3
Andhra Pradesh	10186934	10.19
Arunachal Pradesh	15562	0.02
Assam	197266	0.20
Bihar	1237682	1.24
Chhattisgarh	1898931	1.90
Goa	26247	0.03
Gujarat	1680095	1.68
Haryana	1662305	1.66
Himachal Pradesh	61312	0.06
Jammu and Kashmir	662062	0.66
Jharkhand	372999	0.37
Karnataka	3291434	3.29
Kerala	202048	0.20
Madhya Pradesh	5688993	5.69
Maharashtra	11848423	11.85
Manipur	NS	NS
Meghalaya	57418	0.06
Mizoram	78561	0.08
Nagaland	82324	0.08
Odisha	1560303	1.56
Punjab	1460518	1.46
Rajasthan	2068000	2.07
Sikkim	31378	0.03
Tamil Nadu	5798459	5.80
Tripura	139780	0.14
Uttar Pradesh	6239965	6.24

1	2	3
Uttarakhand	487741	0.49
West Bengal	6418594	6.42
Andaman and Nicobar Islands	14172	0.01
Chandigarh	95135	0.10
Dadra and Nagar Haveli	NS	NS
Daman and Diu	NS	NS
Delhi	1785390	1.79
Lakshadweep	NS	NS
Puducherry	144573	0.14
INDIA	65494604	65.49

@ Slum Population estimated for 2613 slum reported cities/towns (includes 20 Census towns) out of 4041 statutory towns in Census 2011.

Note: 'NS' indicates slum not reported.

Source: Census of India 2011, Primary Census Abstract for Slum.

Pukka house for slum dwellers

2473. SHRI BHUPINDER SINGH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the total population of the slum areas in the country, State-wise;
- (b) the steps taken by Government to settled them in pukka house; and
- (c) the expenditure made by Government of India to settled this slum area people in pukka house in last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI BABUL SUPRIYO): (a) As per Census 2011, the total slum population in the country is 65.49 million. The State-wise details are given in the Statement-I (*See* below).

(b) and (c) 'Slum' and 'Housing' are State subjects and it is the responsibility of the State Governments/ULBs to make provision of housing for slum dwellers. Under Basic Services to the Urban Poor (BSUP) and Integrated Housing and Slum Development Programme (IHSDP) components of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) and Rajiv Awas Yojana (RAY) schemes, Ministry of Housing and Urban Poverty Alleviation has assisted the State Governments to address the issue of rehabilitation of slums. State/UT-wise details of funds sanctioned by